

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

17

C.P(IB). No. 37/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st September 2017, 10.30 A.M

Name of the Company	ICICI Bank Ltd. -Vs- Palogix Infrastructure Pvt. Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) KANISHK KHETAN, ADV

RESOLUTION
PROFESSIONAL
(MAMTA BINANI)

Kanishk Khetan
21/9/17

ORDER

Ld. Counsel appearing on behalf of Resolution Professional has filed the progress report, which may be taken on record.

List the matter on 24/10/2017 for further order.

Sdf

(Jinan K.R.)
Member (J)

Sdf

(Vijai Pratap Singh)
Member (J)